

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/06/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :
PETITION NUMBER : CP/10/2017
NAME OF THE PETITIONER(S) : UMA BALASUBRAMANIAM
NAME OF THE RESPONDENT(S) : SWAMY PUBLISHERS PVT LTD +5
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	Rajasekhar VK	Counsel for R1 to R6	Rajasekhar.
2.	Karthik Rammohan. for S. Ramasubramanian & Associates.	Counsel for Petitioner.	Karthik?

ORDER

Shri Karthik Rammohan, counsel for petitioner present. Shri Rajasekhar V K, counsel for R1 to R6 present. Counsel for petitioner sought time for submitting arguments as the senior counsel could not attend the Tribunal today. Time extended at request. Put up on **08.06.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)